## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3147 ANSWERED ON:13.12.2011 CREATION OF SMALL STATES

Bali Ram Dr.; Hegde Shri Anant Kumar; Kashyap Shri Virender; Meghwal Shri Arjun Ram; Nagar Shri Surendra Singh; Shekhar Shri Neeraj; Singh Shri Yashvir; Thakur Shri Anurag Singh; Yadav Shri Dinesh Chandra

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are demands from various organisations and political parties for division of Uttar Pradesh into four parts;
- (b) if so, the reaction of the Union Government in this regard;
- (c) whether the Union Government has received any proposal from the State Government of Uttar Pradesh in this regard; and
- (d) if so, the details thereof and the reaction of the Union Government thereto?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)to(d): Demands and representations have been received from time to time from various individuals and organizations for division of Uttar Pradesh. The Government of Uttar Pradesh has on 23.11.2011 forwarded to Government of India the resolution passed by State Assembly on 21.11.2011 for the division of Uttar Pradesh in four smaller States viz Purvanchal, Bundelkhand, Avadh Pradesh and Paschim Pradesh. Government of India takes decision on the matter of formation of new States after taking into consideration all relevant factors. Action by the Government would depend on the felt need and general consensus. No definite time-frame can be specified in this regard.